

HIGH COURT OF MEGHALAYA
SHILLONG

STANDING ORDER NO.33

No. HCM.III/16/2014-18/JudI./50

Dated Shillong the 30th April, 2025

With effect from 5th May, 2025 and in supersession of Standing Order No.31 issued vide No.HCM.III/16/2014-18/JudI./48 dated 03.12.2024, henceforth, all petitions filed under the Arbitration and Conciliation Act, 1996 shall be listed before the Hon'ble Single Judge having determination over Arbitration matters.

By Order,


REGISTRAR (JUDICIAL SERVICE)

Memo No. HCM.III/16/2014-18/JudI./50A

Dated Shillong the 30th April, 2025

Copy to :

1. The Registrar—cum—PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The PA to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. The Assistant Registrar/ Stamp Reporter concerned, High Court of Meghalaya, Shillong for information and necessary action.
11. All Court Masters concerned High Court of Meghalaya, Shillong for information and necessary action.
- ✓ 12. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
13. Office File.


REGISTRAR (JUDICIAL SERVICE)

582
30/4/25